## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

.

**PETITION NUMBER** 

: TCP/340/ (IB)/2017

NAME OF THE PETITIONER(S)

: HEXAWARE TECHNOLOGIES LTD

NAME OF THE RESPONDENT(S)

: RR INFOPARK PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. VINEUT S. 2. Pevalti MK for Respondent for Petitione

Too R. Parthamanty

Kerath

## **ORDER**

Counsel representing both the parties are present. Counsel for petitioner submitted that she has furnished copies of the documents in support of the petition to the other side. Counsel for respondent prayed time for filing counter and making submissions. Time extended at request. Put up on 11.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)